GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3290 ANSWERED ON:21.12.2004 KUTEER JYOTI YOJANA Bhagora Shri Mahavir

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a): whether the Kutir Jyoti Yojana has been introduced in the Tribal Sub-Scheme areas in Rajasthan;

(b) if so, the number of tribal families in Tribal Sub-Scheme areas, who were proposed to be covered under the scheme;

(c): the number of families out of the proposed families covered so far under the scheme alongwith the year-wise details thereof;

(d) the number of tribal families in the Tribal Sub-Scheme areas, who have so far not been covered under this scheme and the people responsible therefor?

(e) whether the Government proposed/proposes to take action against the people found guilty of non-execution of the scheme; and

(f) if so, the details of the action taken so far in the matter?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

(a) to (f): The information is being collected and shall be laid on the Table of the House.